

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO- †1348  
TO BE ANSWERED ON- 25/07/2022

**PARTICULARLY VULNERABLE TRIBAL GROUPS**

†1348. SHRI GUMAN SINGH DAMOR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the names of tribal communities included under Particularly Vulnerable Tribal Groups (PVTGs);
- (b) whether the population census of PVTGs has been conducted and if so, the State/UT-wise details thereof;
- (c) the efforts made for educational and economic development of PVTGs along with the State/UT-wise details thereof;
- (d) the names of PVTGs residing in Madhya Pradesh, district-wise;
- (e) the names of programmes being conducted by the Government for the holistic development of the said tribal groups along with the details thereof; and
- (f) whether Eklavya Model Residential School are likely to be opened to raise the educational standard of PVTGs in Madhya Pradesh, if so, the time by when it is being opened and if not, whether the Government is likely to consider the said proposal?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI BISHWESWAR TUDU)

**(a) & (b):** There are 75 identified Particularly Vulnerable Tribal Groups (PVTGs) spread across 18 States and UT of Andaman & Nicobar Islands.

As per information given by the Registrar General of India, enumeration of tribes other than STs has not been done separately in any of the decadal Censuses since 1951. Hence, data on population of PVTGs are not exclusively maintained centrally. However, State/ UT- wise data on some PVTGs provided by Registrar General of India is at **Annexure -I**.

**(c) & (e):** Government has made concerted efforts towards educational and economic development of tribal population, including PVTGs. PVTGs are eligible for availing of the benefits of all the schemes of the Central and State Governments which are applicable to eligible citizens of India in various sectors of development, including educational and economic development. In addition, they are also eligible for all the schemes undertaken under STC components of various schemes of the Central and State Governments targeted specifically towards the tribal population. In addition, to enable a focused attention to the development of PVTGs, the Government implements a dedicated Centrally Sponsored Scheme (CSS) "Scheme of Development of Particularly Vulnerable Tribal Groups". The Scheme aims at socio-economic development of PVTGs in a comprehensive manner while retaining their culture and heritage. The scheme adopts habitat development approach and intervenes in all spheres of social and economic life, so that a visible impact is made in improvement of the quality of life of PVTGs. Under this scheme, financial

assistance is extended to the PVTG concentrated States/UT Administration based on their proposals for development of PVTG communities in the sectors such as education, housing, land distribution, land development, agricultural development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, social security and any other innovative activity meant for the comprehensive socio-economic development of PVTGs and to fill in the critical gaps in development. The scheme is implemented in accordance with Conservation-Cum-Development (CCD) Plans prepared by the State Governments/UT Administration and projects /activities taken up under this scheme are demand driven.

Details of the financial assistance provided to the States and UTs under the Scheme of Development of PVTGs during the last 3 years is given in **Annexure-II**.

**(d):** District-wise PVTGs residing in Madhya Pradesh as per information provided by the State Government of Madhya Pradesh is given below:-

<b>Name of PVTGs</b>	<b>Districts</b>
Bharia	Aliraj Pur and Khargon
Baiga, Bharia	Balaghat, Burhanpur, Mandla, Shahadol and Sidhi
Baiga, Saharia	Muraina, Tikamgarh and Niwadi
Baiga, Bharia, Saharia	Anup Pur, Ashok Nagar, Badwani, Betul, Bhind, Bhopal, Chhattarpur, Chhindwada, Damoh, Datia, Devas, Dhar, Dindori, Guna, Gwalior, Harda, Hoshangabad, Indore, Jabalpur, Jhabua, Katani, Khandwa, Mandisor, Narsinghpur, Neemach, Panna, Raisen, Rajgarh, Ratlam, Rewa, Sagar, Satna, Sihore, Siwani, Shajapur, Sheopur, Shivpuri, Singroli, Ujjain, Umaria and Vidisha.

**(f):** As on 19.07.2022, a total number of 69 Eklavya Model Residential Schools (EMRSs) have been sanctioned in the State of Madhya Pradesh, out of which 63 are reported to be functional. As per the criteria set by the Government, 2 more EMRSs are to be sanctioned in Madhya Pradesh with an objective to promote quality education among ST children, including the PVTGs.

**Annexure -I.**

The PVTGs population as per information from Registrar General of India, State/UT-wise.

<b>Sl. No.</b>	<b>State</b>	<b>Name of the PVTGs</b>	<b>Population Census 2011</b>
1	Andhra Pradesh (Including Telangana)	Bodo Gadaba	NA
		Bondo Poroja	NA
		Chenchu	64227
		Dongaria Khond	NA
		GutobGadaba	NA
		Khond Poroja	NA
		Kolam	NA
		Konda Reddy	107747
		Konda Savaras	NA
		Kutia Khond	NA
		ParengiPoroja	NA
		Thoti	4811
2	Bihar	Asurs	4129
		Birhor	377
		Birjia	208
		Hill Kharia	NA
		Korwas	452
		Malpaharias	2225
		Pahariyas	647
		SauriaPaharia	1932
		Savara	80
3	Jharkhand	Asurs	22459
		Birhor	10726
		Birjia	6276
		Korwas	35606
		Malpaharias	135797
		Parhaiyas	25585
		SauriaPaharia	46222
		Savara	9688
4	Gujrat	Kathodi	NA
		Kotwalia	NA
		Padhar	30932
		Siddi	8661

		Kolgha	NA
5	Karnataka	JenuKuruba	36076
		Koraga	14794
6	Kerala	Cholanaikan(A section of Kattunaickans)	NA
		Kadar	2949
		Kattunayakan	18199
		Kurumbas	2586
		Koraga	1582
7	Madhya Pradesh	Abujh Marias	NA
		Baigas	414526
		Bharias	NA
		Hill Korwas	NA
		Kamars	666
		Saharias	NA
		Birhor	NA
8	Chhattisgarh	Baigas	89744
		Kamars	26530
9	Maharashtra	Katkaria (Kathodia)	NA
		Kolam	NA
		Maria Gond	NA
10	Manipur	Marram Nagas	NA
11	Orissa	Birhor	596
		Bonda	NA
		Didayi	8890
		Dongria Khond	NA
		Juangs	47095
		Hill (Pahari) Kharias	NA
		Kutia Khond	NA
		Soura	NA
		LanjiaSouras	NA
		Lodhas	9785
		Mankidias	2222
		PaudiBhuyans	NA
		ChuktiaBhunja	NA
12	Rajasthan	Seharias	NA
13	Tamil Nadu	KattuNaickans	46672
		Kotas	308
		Kurumbas	6823

		Irulas	189661
		Paniyans	10134
		Todas	2002
14	Tripura	Reangs	188220
15	Uttar Pradesh	Buxas	4710
		Rajis	1295
16	Uttarakhand	Buxas	54037
		Rajis	690
17	West Bengal	Birhor	2241
		Lodhas	NA
		Totos	NA
18	Andaman & Nicobar Islands	Great Andamanese	44
		Jarawas	380
		Onges	101
		Santenelese	15
		Shompens	229

**Annexure-II**

Details of the financial assistance provided under the Scheme of Development of PVTGs during the last 3 years, State-wise.

Sl. No.	Name of State	Amount (Rs. in Lakh)		
		FY 2019-20	FY 2020-21	FY 2021-22
		Funds Released	Funds Released	Funds Released
1	Andhra Pradesh	3713.43	1245.51	1829.60
2	A & N Islands	0.00	0.00	252.11
3	Bihar	0.00	0.00	0.00
4	Chhattisgarh	1311.35	989.32	996.90
5	Gujarat	429.05	552.20	761.80
6	Jharkhand	847.00	1777.29	1696.93
7	Karnataka	1933.01	438.46	661.17
8	Kerala	0.00	88.00	0.00
9	Madhya Pradesh	8064.89	2188.11	2888.69
10	Maharashtra	2510.00	1411.66	0.00
11	Manipur	0.00	0.00	0.00
12	Odisha	976.38	1202.00	1197.00
13	Rajasthan	968.10	968.00	706.17
14	Tamil Nadu	819.48	551.08	1967.81
15	Telangana	538.50	1460.50	1193.04
16	Tripura	1960.82	231.43	1481.71
17	Uttarakhand	489.53	295.00	367.07
18	Uttar Pradesh	0.00	82.04	0.00
19	West Bengal	437.47	519.40	0.00
	<b>Grand Total</b>	<b>24999.00</b>	<b>14000.00</b>	<b>16000.00</b>

\*\*\*\*\*